

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL).
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER (TECHNICAL).**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021**

Name of the Company: George Samuel RP For Jason Dekor Pvt
Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 of IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER

(through video conferencing)

Mr. Vishal Raval, Advocate appeared on behalf of Applicant. Mr. Dhruvit Shah, Advocate appeared on behalf of Respondent.

Heard the arguments.

The order is reserved.

The parties are at liberty to file written submission within 4 days.



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 13th day of April, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**